NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.244/2016 RT CA(CAA) NO.112/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation and demerger between:

Ananat Raj Agencies Pvt.Ltd. and others

...Petitioner Company

Present: Mr. Atul V. Sood, with Mr. Vikas Garg, Advocates for petitioners

Mr. Anand Chhibbar, Senior Advocate with Mr. Anchit Oswal,

Advocate for the Objectaor M/s Lalea Trading Limited.

Mr. Anchit Oswal has filed Memo of Appearance for the respondents. No time

left. Adjourned for arguments to 30.05.2017.

(Justice R.P. Nagrath)

Member(Judicial)

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May 26, 2017